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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/96/2016
NAME OF THE PETITIONER(S) : K. Ramakrishnan & 2 Others
NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
(1)	T.V.P. Sai Vihari for Anant . M	Counsel for Petitioners	T.V.P. Sai Vihari
2.	S. Manjula Devi, Adr For KSR & Co company secretaries up CBE	for respondents	S. Manjula Devi

ORDER

Counsel for both parties present. Counsel for petitioner prayed time as the clients are intending to put forth a fresh proposal for fixing the valuation. Time extended at request. Put up on **22.12.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)